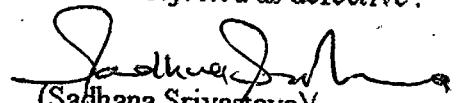


Item No.1
OA-497/2004
Date 8.8.2005

None for the applicant

✓
Shri A.A.Khan, Standing Counsel for Railway Respondents

Heard. Despite of several opportunities given by the registry to the applicant to remove defects, the same have not been removed so far. The OA is rejected as defective.


(Sadhana Srivastava)
Member (J)

skS